GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA STARRED QUESTION NO. *58

ANSWERED ON 03.12.2025

NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION

*58. SHRI G KUMAR NAIK:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of schemes implemented by the National Minorities Development and Finance Corporation (NMDFC) and the objectives thereof;
- (b) the details of total funds allocated and released to States/UTs under NMDFC schemes since its inception during the last five years, year-wise and State/UT-wise; and
- (c) the number of beneficiaries who have availed assistance under NMDFC schemes during the said period?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.58 FOR ANSWER ON 03.12.2025 REGARDING 'NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION' ASKED BY SHRI G KUMAR NAIK

- (a): National Minorities Development & Finance Corporation (NMDFC) implements its schemes for socio-economic development of "backward sections" among the (06) notified minority communities by providing concessional loan for self-employment income generation ventures across the country. The schemes of NMDFC are implemented through State Channelizing Agencies (SCAs) nominated by respective State Govt./ UT Administration, Punjab Gramin Bank and Canara Bank. The details of NMDFC schemes are enclosed as "Annexure -A".
- (b) to (c): The details of total funds released States/UT wise and number of beneficiaries, under NMDFC schemes since its inception are enclosed as "Annexure-B". Further the details of funds released States/UT wise and number of beneficiaries assisted under NMDFC schemes for the last five years are enclosed as "Annexure-C".

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No. 58 for answer on 03.12.2025 regarding 'NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION' asked by SHRI G KUMAR NAIK

Eligibility Condition

- 1. Muslims, Christians, Sikhs, Buddhists, Parsis & Jains notified as National Minorities by the Central Government under the National Minorities Commission Act, 1992 are eligible to avail benefit under NMDFC schemes.
- 2. The annual family income eligibility criterion under Credit Line-1 is upto Rs. 3.00 lacs p.a. for both rural & urban areas. Under Credit Line -2, persons with higher annual family income of upto Rs. 8.00 lacs p.a. can avail higher quantum of financial assistance at a higher rate of interest.

Concessional Credit Schemes of NMDFC

1. <u>Term Loan</u>:- Assistance under this scheme is available for any commercially viable & technically feasible venture. Maximum Loan of up to Rs.20.00 Lacs per beneficiary is available under Credit Line-1 at an interest rate of 6% p.a.

Higher loan, maximum up to Rs.30.00 Lacs per beneficiary is available under Credit Line-2 at an interest rate of 8% p.a. for male beneficiaries & 6% p.a for female beneficiaries.

Education Loan: Education loan scheme is part of term loan scheme. Education Loan is provided for pursuing technical and professional courses with maximum course duration of 5 years. The Educational Loan of upto Rs.20.00 lacs for courses in India & Rs.30.00 lacs for courses abroad is available at an interest rate of 3% p.a. under Credit Line-1 while interest of 8% p.a. is charged from male beneficiaries & 5% p.a from female beneficiaries under Credit Line-2.

<u>Virasat Scheme</u>:- This scheme is also part of the Term Loan scheme and is implemented with the objective to meet credit requirements of the Artisans, both in terms of Working Capital and Fixed Capital for purchase of equipment/tools/machineries. Maximum loan,upto Rs.10.00 Lacs can be availed under the scheme at simple interest of 5% p.a. for Male Artisan & 4% p.a. for Female Artisan under Credit Line-1 and at simple interest of 6% p.a. for Male Artisan & 5% p.a. for Female Artisan under Credit Line-2.

2. <u>Micro Finance</u>:-Under Micro-finance scheme, micro-credit is extended to the members of Self Help Groups (SHGs), especially the women from Minority communities scattered in remote villages & urban slums, who are not able to take advantage of the formal banking credit. The scheme requires that the beneficiaries are organized into SHGs and get into habit of thrift & credit, however small. Maximum loan upto Rs.1.00 lac per SHG member is available under Credit Line -1 at an interest rate of 7% p.a.

Higher loan, maximum upto Rs.1.50 lacs per SHG member is available under Credit Line-2 at an interest rate of 10% p.a. for male beneficiaries & 8% p.a for female beneficiaries.

Credit Line-wise other parameters & funding structure of NMDFC schemes A. Credit Line 1

Sr.	Parameters	Term Loan	Education Loan	Micro Finance	Virasat
1	Max. Loan Amount (Rs. In Lakh)	20	20 (In India for upto 5 years duration courses)	1 per member of SHG	10
	(-3.1 3.1 2.11.2.)		30 (Courses Abroad for upto 5 years duration)	20 for a group of 20	
2	Rate of Interest for beneficiaries (% p.a.)	6	3	7	5 (male) 4 (women)
3	Rate of Interest by SCA/Bank to NMDFC(%p.a.)	3	1	1	3 (male) 2 (women)
4	Moratorium period for the Beneficiaries	6 Months	6 mths after course completion or getting job, whichever is earlier	3 months	6 months
5	Repayment period for beneficiaries	5 Years	5 years	3 year	5 years
6	Means of Financing NMDFC: SCA/Bank: Beneficiary		90 :5 : 5		

B. Credit Line 2

S.No.	Parameters	Term Loan	Education Loan	Micro Finance	Virasat
1	Max. Loan Amount (Rs. In Lakh)	30	20 (In India for upto 5 years duration courses) 30 (Courses Abroad for upto 5 years duration)	1.50 per member of SHG 30 for a group of 20	10
2	Rate of Interest for beneficiaries (% p.a)	8 (male) 6 (women)	8 (male) 5 (women)	10 (male) 8 (women)	6 (male) 5 (women)
3	Rate of Interest payable by SCA/Bank to NMDFC(% p.a)	5 (male) 3 (women)	2	4 (male) 2 (women)	4 (male) 3 (women)
4	Moratorium period for the Beneficiaries	6 months	6 mths after course completion or getting a job, whichever is earlier	3 months	6 months
5	Repayment period for beneficiaries	5 years	5 years	3 year	5 years
6	Means of Financing NMDFC: SCA/Bank: Beneficiary		90 :5 : 5		

Annexure referred to in reply to part (b) to (c) of Lok Sabha Starred Question No. 58 for answer on 03.12.2025 regarding 'NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION' asked by SHRI G KUMAR NAIK

State/UT wise Cumulative Disbursement of Funds & No. of Beneficiaries Assisted by NMDFC as on 31-03-2025

Amt. Rs. in Crore

	Mici	ro Credit	Ter	m Loan	Amt. Rs. in Crore Total		
State/UTs	Disbursed Beneficiaries		Disbursed	Beneficiaries	Disbursed	Beneficiaries	
Andaman & Nicobar	-	-	0.03	3	0.03	3	
Andhra Pradesh	10.67	24,328	60.90	31,215	71.57	55,543	
Arunachal Pradesh	0.02	42	2.42	150	2.45	192	
Assam	6.12	8,548	9.77	1,871	15.89	10,419	
Bihar	1.32	6,154	52.37	13,249	53.68	19,403	
Chandigarh			2.12	301	2.12	301	
Chhattisgarh	1.50	667	9.40	1,370	10.90	2,037	
Delhi	0.73	611	4.76	860	5.49	1,471	
Goa	-	-	1.84	121	1.84	121	
Gujarat	1.46	1,769	97.15	18,438	98.61	20,207	
Haryana	9.99	7,119	85.09	12,353	95.08	19,472	
Himachal Pradesh			99.61	8,773	99.61	8,773	
Jammu & Kashmir	9.58	5,778	564.27	47,063	573.85	52,841	
Jharkhand	0.35	456	10.00	1,343	10.35	1,799	
Karnataka	3.73	4,393	134.27	24,902	138.00	29,295	
Kerala	1,156.79	5,23,621	1,807.53	1,75,122	2,964.32	6,98,743	
Ladakh	-	-	1.02	68	1.02	68	
Lakshadweep	-	-	0.27	41	0.27	41	
Madhya Pradesh	1.15	1,379	13.41	5,064	14.56	6,443	
Maharashtra	11.01	7,713	155.32	18,016	166.33	25,729	
Manipur	0.25	1,855	2.29	461	2.53	2,316	
Meghalaya	0.09	82	1.58	151	1.67	233	
Mizoram	0.10	123	65.55	14,914	65.65	15,037	
Nagaland	24.37	12,195	75.80	13,634	100.16	25,829	
Odisha	2.88	4,443	11.11	3,147	14.00	7,590	
Puducherry	5.85	2,961	15.15	2,139	21.00	5,100	
Punjab	-	-	107.57	17,793	107.57	17,793	
Punjab Gramin Bank	-	-	2.00	134	2.00	134	
Rajasthan	1.40	3,325	185.52	19,102	186.93	22,427	
Sikkim	-	-	1.20	79	1.20	79	
Tamil Nadu	411.93	2,29,302	248.72	24,527	660.65	2,53,829	
Telangana	3.95	634	3.95	247	7.90	881	
Tripura	0.05	50	118.13	9,954	118.18	10,004	
Uttar Pradesh	5.19	10,949	10,949 173.34 35,203		178.54	46,152	
Uttarakhand	0.20	1,130	10.46	1,146	10.66	2,276	
West Bengal	2,400.25	10,63,462	1,427.47	1,60,050	3,827.73	12,23,512	

Annexure referred to in reply to part (b) to (c) of Lok Sabha Starred Question No. 58 for answer on 03.12.2025 regarding 'NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION' asked by SHRI G KUMAR NAIK

STATE/UT WISE DETAILS OFALLOCATED AND DISBURSEDFUNDS AND BENEFICIARIES ASSISTEDBY NMDFC DURING LAST 5 YEARS I.E. F.Y. 2020-21 TO F.Y. 2024-25

Amt. Rs. in Crore

			2021 2022 2022							s. in Crore
C4.54.5/III4.5	2020-2021		2021-2022		2022-2023		2023-2024		2024-2025	
State/Uts	Disb*	Benef #	Disb	Benef	Disb	Benef	Disb	Benef	Disb	Benef
Andaman &				_		_		_		
Nicobar	-	-	0.01	1	0.0046	1	0.02	1	-	-
Andhra Pradesh	_	_	3.04	479	5.10	2,525	1.54	187	1.88	172
Arunachal	_	_	3.04	7/)	3.10	2,323	1.54	107	1.00	1/2
Pradesh	-	-	0.52	23	-	-	-	-	1.90	127
Assam	-	-	2.20	900	0.59	59	-	-	0.08	7
Bihar	-	-	1.23	161	0.04	4	0.14	12	0.10	6
Chandigarh	0.05	3	0.05	3	0.10	7	0.10	7	-	-
Chhattisgarh	-	-	-	-	-	-	-	-	0.03	2
Delhi	0.20	13	-	-	0.25	17	-	-	-	_
Goa	0.20	14	0.30	20	1.04	70	0.08	3	0.22	14
Gujarat	5.64	376	3.00	200	1.21	78	0.08	7	0.11	6
Haryana	2.87	456	2.80	184	8.80	633	2.66	185	5.71	360
Himachal Pradesh	6.95	463	11.00	733	15.00	1,000	12.8	856	8.46	564
Jammu & Kashmir	24.79	1,885	35.00	2,667	62.78	5,019	28.3	1,911	29.26	1,957
Jharkhand	0.15	10	-	-	1.60	119	1.80	120	-	-
Karnataka	-	-	0.37	32	1.85	272	1.59	152	1.74	224
Kerala	240.5	45,033	261.34	55,089	333.32	78,279	318. 77	74,088	323.67	76,662
Ladakh	-	-	0.02	1	-	-	-	-	1.00	67
Lakshadweep Madhya	-	-	0.24	39	0.03	2	-	-	-	-

Pradesh	-	-	0.19	8	0.0046	1	=	-	0.02	1
							19.0			
Maharashtra	-	-	-	-	12.03	1,137	0	1,267	45.12	3,014
Manipur	-	-	0.44	113	0.03	8	-	-	-	_
Meghalaya	-	-	1.60	166	0.03	4	-	-	0.01	1
Mizoram	2.76	184	2.50	167	3.05	207	2.12	141	1.70	113
Nagaland	-	-	-	-	0.03	5	-	-	-	-
Odisha	-	-	0.87	241	0.02	2	-	-	0.04	10
Puducherry	-	-	-	-	-	-	0.02	1	-	-
Punjab	-	-	1.80	57	0.85	60	1.14	77	9.44	629
Punjab Gramin Bank	-	-	-	-	-	-	-	-	2.00	134
Rajasthan	5.00	333	5.03	334	5.16	350	1.05	70	4.45	295
Sikkim	0.20	13	0.80	53	-	-	-	-	0.20	13
							57.0			
Tamil Nadu	25.00	3,333	68.13	20,168	56.77	13,855	4	16,554	77.02	19,443
Telangana	-	ı	1.55	169	6.08	669	0.22	35	0.04	8
Tripura	10.00	667	3.00	200	0.01	1	1	1	0.03	3
Uttar					0.00				0.00	
Pradesh	21.00	2,400	0.90	37	1.32	133	1.35	75	1.22	94
Uttarakhand	0.10	7	0.08	6	0.16	26	0.35	19	0.02	3
W . 5	305.0	00.555	202.12	7 0.046	264.17	1 01 225	315.	00.00=	244.02	06.270
West Bengal	0	93,666	292.10	78,043	364.47	1,01,237	25	89,097	344.83	96,350

^{*} Disbursed # Beneficiaries